

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3020  
ANSWERED ON:24.04.2012  
MEETING WITH CM OF NAXAL AFFECTED STATES  
De Dr. Ratna

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has conducted any meeting with the Chief Ministers of naxal affected States during the last three years;
- (b) if so, the details thereof;
- (c) the details of suggestions given by the States to deal with the naxal activities in their respective States;
- (d) whether the States have sought financial help for fighting the naxals; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): The Central Government has held 05 meetings with the Chief Minister of LWE affected States on 7.1.2009, 17.8.2009, 14.7.2010, 1.2.2011 and 16.4.2012 during the last three years and the current year. In addition to this, the Union Home Minister has held a number of meetings with the Chief Ministers of the LWE affected States at the state level as well as at the central level at New Delhi.

During these meetings the State Governments have primarily demanded various security and development related interventions including additional central assistance to deal with the LWE problem.

The Government of India has deployed 75 Bns of CAPFs to assist the State forces. The Central Government also assists the States in capacity building through schemes like Security Related Expenditure (SRE) Scheme and Scheme for Special Infrastructure in Left Wing Extremism affected States. The Central Government has also assisted the States in setting up Counter Insurgency & Anti Terrorist (CIAT) schools and raising India Reserve (IR) Bns. Helicopters are also provided for Anti-naxal operations., The Central Government is implementing the 'Integrated Action Plan (IAP)' for development of LWE affected areas. Implementation of flagship schemes in these areas is also directly monitored by the Planning Commission.